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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P. (COMM) 166/2017 BAKSHI SPEEDWAYS

..... Petitioner

Through: Mr. Ravi Sikri, Sr. Adv. alongwith

Mr. Deepank Yadav, Mr. Abhishek Sandillaya and Ms. Kanak Grover,

Advs.

versus

## HINDUSTAN PETROLEUM CORPORATION LTD

..... Respondent

Through: Mr. Avneesh Garg, Adv. with Mr. P.

Sinha, Mr. Dipit Sareen and Ms.

Srikas, Advs.

**CORAM:** 

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER 10.05.2023

**%** 

List on 25.05.2023.

SACHIN DATTA, J

MAY 10, 2023/r